

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

**CP/21/57/2017
in
OA/021/1384/2015**

Dated: 21.02.2019

BETWEEN

K. Ratnakumari,
W/o. Late Bhaskara Reddy,
Aged about 43 years,
Occ: Gramin Dak Sevak Branch Postmaster,
Sudanagunta BO, a/w Poddili SO,
Prakasham District.

....Applicant

AND

1. Union of India rep. by its
Secretary, Department of Posts,
Dak Bhavan, Sansad Marg, New Delhi-1.
2. K. Balasubramanian,
Chief Postmaster General,
A.P. Circle, Dak Sadan, Hyderabad - 1.
3. The Postmaster General,
Vijayawada Region, Vijayawada.
4. The Sr. Superintendent of Post Offices,
Prakasham Division, Ongole - 523 001.
5. The Inspector of Posts,
Podili Sub Division, Podili,
Prakasham District.

(Respondents No.1,3,4 & 5 are not necessary parties)

....Respondents

Counsel for the Applicant : Dr. A. Raghu Kumar
Counsel for the Respondents : Mrs. B. Gayatri Varma,
Sr. PC to CG

CORAM :

Hon'ble Mr. Justice R. Kantha Rao, Judl. Member
Hon'ble Mrs. Naini Jayaseelan, Admn. Member

ORAL ORDER

(Per Hon'ble Mr. Justice R. Kantha Rao, Judl. Member)

Both side counsel present.

2. Since compassionate engagement of the applicant has been approved by the Committee by proceedings dated 17.7.2017, the Contempt Petition is closed.

(NAINI JAYASEELAN)
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

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